

F. No. 296/4/2018- CX-9
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

Office Memorandum

New Delhi, dated the 09.04.2018

**Subject:-Weekly Report in respect of important developments in CBEC for the week –
02.04.18 to 06.04.18 reg.**

Based on the inputs received from various sections, following is the compilation of the important developments for the week –02.04.18 to 06.04.18.

1. Administrative Changes:-

- Order regarding transfer/posting in the grade of Commissioner of IRS(C&CE), Group 'A' officers has been issued vide Office Order No. 46/2018 dated 02.04.2018.
- Order regarding placement of services of Shri Shaikh Aminkhan, IRS with Ministry of External Affairs for appointment to the post of Deputy Passport Officer, Kolkata has been issued vide Office Order No. 47/2018 dated 03.04.2018.
- Order regarding placement of services of Shri Senthil Nathan S. Group'A' officer as Deputy Secretary in the Department of Commerce, has been issued vide Officer order No. 48/2018 dated 04.04.2018.
- Order regarding placement of services of Shri N. Gandhikumar, Group 'A' officer as Deputy Secretary in the Department of Revenue, has been issued vide Officer Order No. 49/2018 dated 04.04.2018.
- Order regarding placement of services of 02, IRS Group 'A' officer with the Department of revenue, has been issued vide Officer Order No. 50/2018 dated 04.04.2018.
- Order regarding placement of services of Shri Yogesh Sharma, IRS Group'A' officer as Joint Director of Enforcement in Enforcement Directorate has been issued vide Officer Order No. 51/2018 dated 05.04.2018.

2. Legislative Changes:-

- Notification No. 29/2018-Customs-IV(N.T.) dated 02.04.2018 issued for Pre-notice consolation regulations, 2018.
- Notification No. 30/2018-Customs-LC(N.T.) dated 04.04.2018 issued for Notification regarding Nepal Jute Mills Association requesting for exemption of CVD @ 12% on Jute goods imported into India.
- Notification No. 36/2018-Cus, dated 02.04.2018 has been issued to increase tariff rate of BCD on populated, loaded or stuffed printed circuit boards, falling under tariff item 8517 70 10, of the First Schedule to the Customs Tariff Act, 1975 from Nil to 10%.
- Notification No. 37/2018-Cus, dated 02.04.2018 has been issued to further amend notification No. 57/2017-Customs dated 30.06.2017 so as to withdraw exemption from BCD on Printed Circuit Board Assembly (PCBA), Camera Module and Connectors, of cellular mobile phones and impose 10% BCD on them.
- Notification No. 38/2018-Cus, dated 02.04.2018 has been issued to further amend notification No. 24/2005-Customs dated 01.03.2005 so as to withdraw exemption from BCD on Printed Circuit Board Assembly (PCBA), of cellular mobile phones and impose 10% BCD on them.
- Notification No. 39/2018-Cus, dated 02.04.2018 has been issued to further amend notification No. 25/2005-Customs dated 01.03.2005 so as to withdraw exemption from BCD on Camera Module and Connectors, of cellular mobile phones and impose 10% BCD on them.

- Notification No. 40/2018-Cus, dated 02.04.2018 has been issued to further amend notification No. 50/2017-Customs dated 30.06.2017 so as to withdraw exemption from BCD on Camera Module and Connectors, of cellular mobile phones and impose 10% BCD on them.
- Notification No. 41/2018-Cus, dated 06.04.2018 has been issued to amend notification Nos.11/2018-Customs, 12/2018-Customs, 13/2018-Customs and 21/2018-Customs, all dated 2nd February 2018.
- Notification No. 42/2018-Cus (ADD), dated 06.04.2018 has been issued to rescind notification nos. 7/2018-Customs, 8/2018-Customs, 19/2018-Customs and 20/2018-Customs all dated 2nd February 2018.
- Notification No. 18/2018-Cus, dated 06.04.2018 has been issued to rescind the notification No. No. 8/2017 Customs (ADD) dated 15th March, 2017.
- Notification No. 19/2018-Cus (ADD), dated 06.04.2018 has been issued to impose definitive anti-dumping duty on the imports of " Phosphorus Pentoxide" originating in or exported from China PR.
- Notification No. 19/2018-Central Excise, dated 06.04.2018 has been issued to amend notification Nos.11/2017-Central excise dated 30th June, 2017, 10/2018-Central excise 11/2018-Central excise, 12/2018-Central excise and 13/2018-Central excise, all dated 2nd February 2018.
- Notification No. 20/2018-Central Excise, dated 06.04.2018 has been issued to rescind notification nos. 7/2018-Central excise and 8/2018-Central excise, both dated 2nd February 2018 all dated 06.04.2018.

3. Any Instructions : -

- Instruction No. 07/2018-Customs-IV dated 05.04.2018 regarding need to issue Speaking Order.
- Instruction No. 08/2018-STO(TU) dated 06.04.2018 issued for clarification of Solar Panel/Module equipped with Elements.

(Hemambika R. Priya)
Commissioner(Coordination)

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2. Member (Admn)
3. Member (GST)
4. Member(IT)
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6. Member(Customs)
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